

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1366/2019 IN
PETITION NUMBER : CP/1408/2019
NAME OF THE PETITIONER(S) : SIMPSON & COMPANY LTD
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 66 OF CA, 2013

ORDER

Ld Senior Counsel Mr. P.H. Aravind Pandian for Petitioner and Ld Counsels Mr. Karthik Seshadri, Mr.Venkatavaradhan, Mr. Peruman Saranyan and Mr.Kausik Chatterjee for Respondents (Objectors) are present through video conferencing platform.

Submissions by the parties part-heard.

List the matter on **10.02.2021** for further hearing.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

knp